

(f) and (g) Government constantly reviews the stock of foodgrains in the Central Pool *vis-a-vis* the prescribed minimum buffer norms, production of foodgrains in the country, trend of procurement, requirement for Public Distribution System/other Welfare scheme, open market prices etc. and decision to import foodgrains is taken depending on the overall situation. The stock position of foodgrains in the Central Pool is comfortable at present and there is no proposal to import wheat and rice on Government account. Government is taking all possible measures to increase production of foodgrains in the country.

Global Meet on Terrorism

3016. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government had, on the Human Rights Day, December 10, 1998, called for a global meet on terrorism for evolving a time-frame for dismantling weapons of mass destruction and combating terrorism;

(b) if so, whether the UN Commission on Human Rights or any other global players have responded to this call;

(c) if so, the details thereof; and

(d) the steps taken by the Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) (a) to (d) Yes, Sir. The Question relating to terrorism and dismantling weapons of mass destruction in a time bound frame work are discussed with leaders of other countries in talks at home and abroad.

Ban on Anti-National Outfits

3017. SHRI RAMKRISHNA BABA PATIL:
SHRIMATI RANEE NARAH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to ban anti-national outfits operating in the country;

(b) if so, the details thereof alongwith the names of such outfits; and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) From time to time the Government bans certain organisations after considering various aspects of their unlawful activities. It will not be in the public interest to disclose any such contemplated proposals.

[Translation]

Assistance to Institute for Bio Product

3018. SHRI GAURI SHANKER CHATURBHUI BISEN: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Government of Madhya Pradesh has sent any proposal for seeking foreign assistance for the Institute for Bio products to the Union Government at Mahu (Indore);

(b) if so, the action taken by the Government thereon; and

(c) the time by which the said proposal is likely to be approved?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) A scheme for creating Research and Development facilities in Institute of Animal Health and Veterinary Biologicals, Mahu, Madhya Pradesh was received from the Government of Madhya Pradesh in the year 1987. The Department of Biotechnology constituted a high level Expert Committee to recommend ways and means to upgrade the Institute of Animal Health and Veterinary Biologicals, Mahu. The committee submitted its report in December, 1989. The report of the Expert Committee was forwarded to the Government of Madhya Pradesh on December 8, 1989 for further action.

Goa Liberation Movement

3019. SHRI AJIT JOGI:
SHRI RAVI SITARAM NAIK:

Will the Minister of HOME AFFAIRS be pleased to state: